GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 5013 TO BE ANSWERED ON 23rd JULY, 2019

POINT OF SALE MACHINES

5013. SHRI G.M. SIDDESHWAR

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of ration shops using Point of Sale (PoS) machines having stable, 24x7 internet connectivity, State/UT-wise;
- (b) whether the Government has taken steps to increase the overall storage capacities of foodgrains in the country keeping in view the need to procure and store more foodgrains in coming years and if so, the details thereof and the total volume of foodgrains in Government's storage, till date, along with the details of the capacity increase made in the last five years; and
- (c) the details of quantum of foodgrains that rotted or were lost from the Government's storage mechanism over the last three years, yearwise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a): Under Public Distribution System (PDS) reforms, more than 4.12 Lakh FPSs (77%) out of total 5.34 Lakh FPSs have been automated across the country by installing electronic Point of Sale (ePoS) devices. Presently, nearly 10 Cr. ePoS transaction out of 23 Cr. ration cards, are being done through after biometric/authentication of beneficiaries on ePoS devices in online mode.

Under PDS, the responsibility of distributing the foodgrains to beneficiaries lies with the State/UT Governments. Further, Department has issued clear instructions to States/UTs that no genuine beneficiary/household should be denied of entitled quantity of foodgrains due to unavailability of internet connectivity or any other technical failure and other reasons.

No information regarding number of ePoS machines having stable, 24x7 internet connectivity is maintained in the Department.

(b): Against total stocks of 742.52 LMT (as on 01.07.2019), the total storage capacity available with Food Corporation of India (FCI), Central Warehousing Corporation (CWC) and the State Agencies (both owned and hired capacity), was 878.55 LMT (as on 30.06.2019) comprising 745.00 LMT in covered godowns and 133.55 LMT in Cover and Plinth (CAP) storage. As such, there is sufficient capacity for storage of Central Pool foodgrains at the national level.

However, depending on requirement in specific areas and for modernization of the storage facilities, the Government implements the following schemes for construction of godowns and silos for storage of Central Pool Stocks in the country:

- i. <u>Private Entrepreneurs Guarantee (PEG) Scheme:</u> Under this Scheme, a capacity of 24.13 LMT has been created during the last 5 years i.e. 2014-15 to 2018-19.
- ii. <u>Central Sector Scheme (erstwhile Plan Scheme)</u>: Under this Scheme, a capacity of 1.94 LMT has been created during the last 5 years i.e. 2014-15 to 2018-19.
- iii. <u>Construction of Steel Silos:</u> Under this Scheme, a capacity of 6.75 LMT has been created during the last 5 years i.e. 2014-15 to 2018-19.
- (c): The foodgrains available with FCI is stored and preserved properly. Food grains are perishable commodity and FCI is storing/handling large quantities of foodgrains over long periods. Out of these Stocks, some quantities become Non-issuable/rotten due to various reasons like:
 - i. Transit damages viz enroute damage in wagon/truck due to contamination, wagon roof leakage etc.
- ii. Due to Natural Calamities like Cyclone/flood damages.
- iii. In some cases due to negligence of officials/ officers, for which suitable disciplinary action against defaulters, where ever found guilty, are invariably taken.

Statement showing quantum of foodgrains got damaged in FCI during the last 3 year and current year is at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.5013 DUE FOR ANSWER ON 23.07.2019 IN THE LOK SABHA.

Foodgrains stock accrued as Non-Issuable (damaged) in FCI from 2016-17 to 2019-20 (as on 30.06.19)

(Fig in tonnes)

	(Fig in to				
S.No.	Region	2016-17	2017-18	2018-19	2019-20 (30.06.19
1	Bihar	0	1617	3568	0
2	Jharkhand	0	45	31	0
3	Odisha	1	0	2	43
4	West Bengal	0	0	12	0
5	Assam	205	328	868	0
6	NEF	105	92	58	19
7	Arunachal Pradesh	0	0	0	0
8	Nagaland	3	0	0	0
9	Manipur	0	0	0	0
10	Delhi	12	14	2	0
11	Haryana	0	0 .	0	0
12	Himachal Pradesh	0	0	0	0
13	J&K	0	0	0	0
14	Punjab	8	211	318	27
15	Rajasthan	125	1	0	0
16	Uttar Pradesh	48	243	116	9
17	Uttarakhand	0	0	0	0
18	Andhra Pradesh	6	0	0	0
19	Kerala	88	2	113	0
20	Karnataka	13	75	53	0
21	Tamil Nadu	66	16	6	0
22	Gujarat	119	6	19	0
23	Maharashtra	7963	15	35	3
24	Madhya Pradesh	0	0	5	0
25	Chhattisgarh	12	0	7	1
Country Total		8776	2663	5213	103

(Figs. are rounded off)
